## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

C.P. No. 744/2018 in O.A. No. 4651/2015

The 10th day of May, 2019

## HON'BLE MR. V. AJAY KUMAR, MEMBER (J) HON'BLE MS. NITA CHOWDHURY, MEMBER (A)

Mahendri W/o Shri Om Prakash, H.No.416, Block No.36, Trilok Puri, East Delhi-91, Delhi.

.. Petitioner

(By Advocate : Shri Shankar Divate)

Versus

- Smt. Usha Sharma,
   Director General,
   Archaeological Survey of India,
   Jan Path, New Delhi-110011.
- Dr. N.K. Pathak,
   Superintending Archaeologist,
   Sub Circle Archaeological Survey of India,
   Puratatva Bhavan, CPO Complex,
   Block-D, 3<sup>rd</sup> Floor, INA, New Delhi. ... Respondents

(By Advocate: Shri Ashok Kumar)

## ORDER (ORAL)

## By Mr. V. Ajay Kumar, Member (J)

Shri Shankar Divate, learned counsel appearing for the petitioner, submits that the orders of this Tribunal have been complied with. Accordingly, the CP is closed and notices are discharged. No costs.

(NITA CHOWDHURY)
Member (A)

(V. AJAY KUMAR) Member (J)